

RAJYA SABHA

*Friday, the 17th February, 1961/the 28th
Magha, 1882 (Sdka)*

The House met at eleven of the clock, MR.
DEPUTY CHAIRMAN in the Chair.

**REPORT OF THE JOINT COMMITTEE
OF THE HOUSES ON THE
MATERNITY BENEFIT BILL, 1960**

SHRI KHANDUBHAI K. DESAI (Gujarat):
Sir, I beg to lay on¹ the Table a copy of the
Report of the Joint Committee of the Houses
on the Bill to regulate the employment of
women in certain establishments for certain
periods before and after childbirth and to
provide for payment of maternity benefit to
them.

**LEAVE OF ABSENCE TO SHRIMATI
RUKMANI BAI**

MR. DEPUTY CHAIRMAN: I have to
inform Members, that the following letter
dated February 11, 1961 has been received
from Shrimati Rukmani Bai:—

"I humbly submit that due to protracted
illness I have become very weak and I am
unable to undertake a journey. I shall not,
therefore, be in a position to attend the
current Session commencing in the month
of February. I request you to kindly grant
me leave."

Is it the pleasure of the House..that leave be
granted to Shrimati Rukmani Bai for
remaining absent from, all meetings of the
House during the current Session?

•*No hon.* Member dissented)

MR. DEPUTY CHAIRMAN: Permission
to remain absent is granted,
969 R.S.—1.

**STATEMENT *HE* GOVERNMENT
BUSINESS**

THE MINISTER OF PARLIAMENTARY
AFFAIRS (SHRI SATYA NARAYAN SINHA) :
"With your permission, Sir, I rise to announce
that Government business in this House for
the week commencing 20th February, 1961
will consist of—

- (1) Further discussion of the Motion of
Thanks to the President for his
Address.'
- (2) General Discussion of Railway
Budget for 1961-62.
- (3) Further consideration and passing
of the Delhi Shops and
Establishments (Amendment) Bill,
1960.
- (4) Consideration and passing of the
following Bills as passed by Lok
Sabha—
 - (i) The Industrial Employment
(Standing Orders) Amendment
Bill, 1960.
 - (ii) The Motor Transport
Workers Bill, 1960. (iii) The
Telegraph Laws (Amendment)
Bill, 1960.

**MOTION OF THANKS ON PRESI-
DENT'S ADDRESS—*continued***

SHRI M. GOVINDA REDDY (Mysore):
Mr. Deputy Chairman, Sir, when the House
rose last evening, I was offering remarks on
the Congo. I have just a few words more to
say on that subject before I leave it.

Sir, if the Congo has to be put on its feet,
on the road to democracy, and if the U.N. has
to rehabilitate itself in its lost prestige, it is
necessary for the U.N. to take these
measures:

- (1) To clear the Congo of all
Belgian adventurers and other foreign
adventurers;
- ii) To release all politic*!
prisoners;